Name of the Corporate Debtor: GVK Power and Infrastructure Ltd

## Date of commencement of CIRP: 15.07.2024

## List of operational creditors (Other than Workmen and Employees and Government Dues)

(Amount in Rs)

List of creditors as on: 06.05.2025

															(Minount in 143)
SI		Name of creditor	Details of claim received		Details of claim admitted							Amount of			
			Date of Receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	related	% of voting	contingent	any mutual	claim not		Remarks, If any
	1	BSE Ltd.	10-Sep-24	65,49,000	•	Operational Debt	No	No	No	1	-	1	65,49,000	-	Refer Note 1
		TOTAL	·	65,49,000	-	•					-	-	65,49,000	-	

## Note:

<sup>1</sup> As per the records of the company provided by Corporate Debtor's personnel the payment was made to BSE to comply with the provision of SEBI Regulations, 2015 and subsequently approved by BSE Ltd. and no payment is pending. Creditor has been accordingly communicated vide email dated 20 September 2024 and 09 October 2024 along with the details. No response has been received to above communication, accordingly claim has been rejected.